

IN THE HIGH COURT OF JUDICATURE AT MADRAS

DATED: 09-09-2026

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THE HONOURABLE MR.JUSTICE V. LAKSHMINARAYANAN

WP CrI.No.2314 of 2026

S.Anbumani

S/o. Subramani, No.54, Kattupalayam @
Yasin BabuNagar Vijayapuram, Tiruppur.

Petitioner(s)

Vs

1. The Superintendent of Police
Office of Superintendent of Police,
Tiruppur District.

2.The Inspector of Police
Nallur Police Station,
Tiruppur District.

Respondent(s)

PRAYER To issue a writ, order or direction, more particularly a writ in the nature of a writ of Mandamus directing the respondents to consider and pass orders on the petitioner's application dated 11.08.2026 in accordance with law and within a time-bound manner, so as to enable the petitioner to avail an effective remedy and conduct the festival subject to the conditions imposed by the competent authorities and pass such further or other orders as this Hon'ble Court may deem fit and proper in the facts and circumstances of the case and thus render justice.

For Petitioner(s): Mr.G. Karthikeyan, Senior Counsel
for Ms.A.Jagadeeswari

For Respondent(s): Mr.Arun Anbumani,
ADDL. Public Prosecutor FOR R1 AND R2



ORDER

The purpose of the petitioner being before this Court is to conduct the Vinayagar Chaturthi Festival by placing idols at Kattupalayam @ Yasin Babu Nagar, Vijayapuram, Tiruppur District.

2.The grievance of the petitioner is, though the application was made on 11.08.2026, it had not been considered till date. Hence, this writ petition.

3.When the matter was taken up for hearing on 07.09.2026, Mr.Arun Anbumani, Additional Public Prosecutor took notice on behalf of the respondents and sought time to get instructions.

4.When the matter was taken up for hearing today, Mr.Arun Anbumani, Additional Public Prosecutor submitted that Kattupalayam is an area of about 5km in radius and Yasin Babu Nagar is a sub-area of Kattupalayam and is about 1km in radius. He states that an application has been filed only for use of amplifier and loud speaker, but the exact location in which the Vinayagar idol will be installed, moved and taken into procession have not been specified. He states that around 700 applications for installation of Vinayagar statues have been received in the Tiruppur District, out of which 550 applications are at the instance of the Hindu Munnani. He states these applications have been

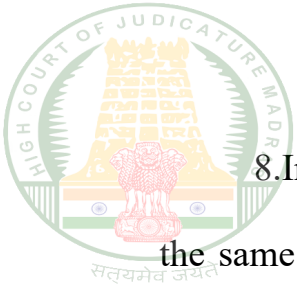


approved. He adds there is no specificity in the location and extent with respect to the application for which the present writ has been filed. Hence, it could not be considered.

5.Taking into consideration that the Vinayagar Chaturthi festival is round the corner, I called upon Mr.G.Karthikeyan, Senior Counsel appearing for Ms.A.Jagadeeswari and Mr.Arun Anbumani, who is instructed by Ms.K.Prema, Inspector of Police, Nallur Police Station, Tiruppur City, to identify a suitable location.

6.The petitioner, accompanied by one Mr.Natraj and Mr.Selvam, Special Sub-Inspector of Police, have surveyed the area. They have identified an area in Yasin Babu Nagar, Kattupalayam in Tiruppur. This is situated in the 8th cross street abutting the Pandi Maligai Store. The only dispute that remains is how to remove the idol once installed.

7.Mr.G.Karthikeyan, Senior Counsel directed the counsel on record to get instructions from the petitioner. It is agreed that the idols installed will be removed through the mud road leading to Mudalipalayam and thereafter, onwards to Natraja Theatre.



8. In the light of the above understanding arrived at between the parties, the same is recorded. The petitioner is permitted to install the idol at the area identified at Yasin Babu Nagar, Kattupalayam. The statue shall remain there from 14.09.2026 to 17.09.2026. The idol shall be removed through the pathway identified by the parties and recorded in this order.

9. In the result, this Writ Petition Criminal is disposed of. No costs.

09-09-2026

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Index: Yes/No

Speaking/Non-speaking order

Internet: Yes

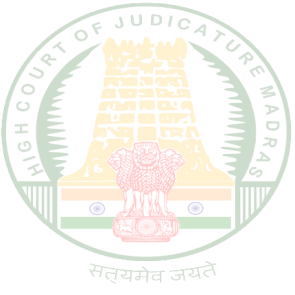
Neutral Citation: Yes/No

To

1. The Superintendent of Police
Office of Superintendent of Police,
Tiruppur District.

2. The Inspector of Police
Nallur Police Station, Tiruppur District.

3. The Public Prosecutor,
High Court of Madras, Chennai.



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V.LAKSHMINARAYANAN, J.

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